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HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR
(Chief Justice's Secretariat)


Order No: 253

Dated: 03-06-2016

In continuation to High Court Order No. 175 dated 19.05.2016, the following transfers and postings of the ministerial staff of Subordinate Courts of Jammu Province are hereby made in the interest of administration:

- 1) Shri Ram Jyoti, Head Assistant/Head Record Keeper PDJ Court, Jammu shall continue to work as Head Assistant/Head Record Keeper in the Court of Principal District & Sessions Judge, Jammu.
- 2) Shri Subash Chander, Nazir/Head Assistant, CJM Court, Jammu under transfer as Head Assistant/Head Record Keeper to PDJ Court, Jammu is posted as Nazir/Head Assistant in the Court of Munsiff Kalakote vice Shri Madan Lal-II.

(By Order)


- akhoun?
03.6.2016
(Mohammad Yousuf Akhoun)
Principal Secretary to
Hon'ble the Chief Justice
03/6/16

No.: 382-388 /PSY

Dated: 03-06-2016

Copy to the:

- 1) Registrar General, High Court of J&K Sgc
- 2) Registrar Vigilance, High Court of J&K Sgc
.....for information.
- 3-4) Pr. District & Sessions Judge Jammu/Rajouri
- 5) Chief Judicial Magistrate, Jammu
- 6) Munsiff/JMIC, Kalakote
.... for information and necessary action.
- ✓ 7) In-charge N.I.C for uploading in High Court Web site.


(G.M. Parray)
Joint Registrar
03/6/16